

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/796/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the th 11 February, 2022.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Letter No. DJCH.I-5/2015-2022/889 Dated 10.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.02.2022 and Restricted holiday on 15.02.2022, along with station leave permission, with the official vehicle, at own cost, from the morning of 14.02.2022 till the evening of 16.02.2022**, has been granted.

The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon shall remain in charge of the Court & office of the District & Sessions Judge, Chirang, Kajalgaon during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 797/A, dated , 11-02-2022
Copy to:

1. The Project Manager, Gauhati High Court.

S.P.
11/2/22

JT.REGISTRAR (VIGILANCE)

Rao